

(c) For the past few years, the Government has been following the principle of having one passport office in each State, unless the number of passport applications from that State is too small to justify expenditure on opening a passport office in that State.

The criteria for opening a second passport office in a State has been that the number of applications received in the existing passport office exceeds 1 lakh applications per annum.

#### Sainik Schools in Andhra Pradesh

8483. SHRI C. SAMBU : Will the Minister of DEFENCE be pleased to state :

(a) the number of Sainik Schools with students studying in Andhra Pradesh;

(b) whether there is any proposal with the Ministry to set up more Sainik Schools Andhra Pradesh; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) There is one Sainik School in Andhra Pradesh at Korukonda. 505 students were studying in the school as on 31st January, 1986.

(b) and (c). A Sainik School is established on the specific request of a State Government as the entire capital expenditure and a major portion of the recurring expenditure of the school has to be borne by the State Government. No request has been received from the Government of Andhra Pradesh for opening a second Sainik School in the State.

12.00 hrs.

MR. SPEAKER : Before the Home Minister makes a Statement, I would like to say one thing. I would like all the Opposition leaders and the Home Minister to come to my Chamber. I would like to have a discussion.

SHRI INDRAJIT GUPTA (Basirhat) :  
When, Sir ?

MR. SPEAKER : Just now, after the Statement.

12.01 hrs.

#### STATEMENT RE : DEVELOPMENT IN PUNJAB

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND HOME AFFAIRS (SHRI P.V. NARASIMHA RAO) : Sir, A small group of persons, styling themselves as 5-Member Panthic Committee, made an announcement of so-called 'Khalistan' from the Golden Temple Complex, Amritsar yesterday. This is a grave matter. We are determined to deal with it sternly. No part of our territory will be allowed to be used for secessionist activity.

This anti-national act has already been denounced by responsible leaders and organisations of the Sikh community in the Punjab and elsewhere in India.

The Government of Punjab is pursuing firm action to deal with the situation. We are in constant touch with them. We are extending to the State Government all the assistance and support they require.

12.02 hrs.

#### PAPERS LAID ON THE TABLE

[English]

Annual Report and Review on the Working of Indian Science Congress Association Calcutta for 1984-85

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table—